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NHRC sends notice over reported police action against lawyers

The National Human Rights Commission, NHRC, has taken suo motu cognisance of a media report supported with photograph that as many as 20 persons including the Civic Agency staff and the lawyers received head injuries in the alleged police action in Howrah, West Bengal. Reportedly, demanding action against the police personnel, the Bar Council of West Bengal observed black day throughout the state recently.



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NHRC sends notice over alleged student suicides

The National Human Rights Commission, NHRC has taken suo motu cognisance of a media report that 18 students have committed suicide since March 2019 who have reportedly failed in the intermediate examinations, as large-scale discrepancies have triggered furore in the state. Reportedly, about 3 lakh students have failed in the exams and the students and parents are staging protests. The commission has issued a notice to the Chief Secretary, Government of Telangana calling for a detailed report in the matter within four weeks.

The Times of India

Dalit lynched for eating in front of high-caste man: NHRC to probe, dispatches team to Tehri

TIMESOFINDIA.COM | Updated: May 6, 2019..



DEHRADUN/NEW DELHI: The National Human Rights Commission (NHRC) has decided to take up the case of a dalit's death after he was mercilessly beaten for eating in front of an upper caste man in Uttarakhand's Tehri Garhwal village.

The commission decided to take the action after meeting with a delegation, which included dalit-rights activist Tarun Vijay along side the members of the Human Rights Defence International.

A senior advocate of the Supreme Court Rajesh Gogna, and Arvind Maikhuri, a social activist from Garhwal, were the other members of the delegation.

Jyotika Kalra, a senior member of the NHRC assured the delegation that a high-level team will be formed to investigate the matter.

She also assured to send a team to Tehri Garhwal to investigate the matter.

The NHRC was apprised by the national general secretary of Human Rights Defence International Gogna that it is surprising that no case has been registered under IPC Section 302 and 308. To which, Kalra expressed shock and immediately called for an investigation.

"The daily insults and humiliations to dalits has become a matter of routine which never get reported. Even his state security was withdrawn by Congress government when he was attacked in Jaunsar Pawar and the security hasn't been restored till date. They punish those who work for dalit rights and equality," Vijay said.

Twenty-three-year-old Jitendra Das was mercilessly beaten after he ate food in front of a member from the high caste in Tehri Garhwal's Nainbagh last week. The youth later succumbed to injuries.

NHRC to send team to probe Tehri death case

Wednesday, 08 May 2019

The National Human Rights Commission (NHRC) has decided to take up the case of a Dalit man dying after being beaten by upper caste men in Tehri district. NHRC senior member Jyotika Kalra said this to former Rajya Sabha MP Tarun Vijay and other members of a delegation which met her on this issue.

According to Vijay, Kalra said that she will form a high level team to investigate and report to her immediately and send the team to Tehri.

Vijay was accompanied by International Human Rights Defense general secretary and Supreme Court advocate Rajesh Gogna and social activist from Garhwal, Arvind Maikhuri.